

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD****NOTIFICATION NO.59/2022-RC, DATED 25.08.2022**

**REFERENCE:** 1. Notification No.59/2022-RC, dated 16.04.2022.  
 2. Notification No.59/2022-RC, dated 03.08.2022  
 3. D. O. Lr. No. 26 / J&RA / 2022, dated 18.08.2022 from the  
 Chief Secretary to Government of Telangana, Hyderabad.

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In continuation of the Notification under reference 2<sup>nd</sup> cited, it is hereby informed that, the applications for appointment to the post of District Judge (Entry Level), by direct recruitment under the Notification 1<sup>st</sup> cited, submitted by the following candidates are **rejected** for the reason/s mentioned against their names.

**ANNEXURE - I****LIST OF APPLICANTS WHOSE APPLICATIONS ARE REJECTED**

Sl.No.	Name of the applicant	Remarks of the Registry
	<b>Sarvasri</b>	
1.	Gorty Hima Bindu	1. Crossed the maximum age limit of 45 years as prescribed in the recruitment notification  2. Not enclosed Demand Draft towards the payment of examination fee.
2.	R. Devendher Naik	Not attained the minimum age of 35 years as prescribed in the recruitment notification.
3.	Naga Swetha Attili	Not attained the minimum age of 35 years as prescribed in the recruitment notification.
4.	Nanditha Devi Dharavath	Not attained the minimum age of 35 years as prescribed in the recruitment notification.
5.	Veligotla Srinivasu	Not enclosed Demand Draft towards the payment of examination fee.
6.	Vislavathu Bharathi	Not enclosed Demand Draft towards the payment of examination fee.
7.	Byagary Maheshwari	Not enclosed Demand Draft towards the payment of examination fee.

  
**REGISTRAR (RECRUITMENT)**

Recruitment Cell Phone Number: 040 – 23688320.